

NO. NGT(PB)/03/2014/JUDICIAL-I/ 1209
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

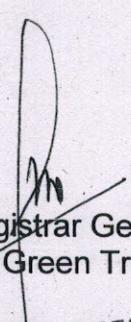
Faridkot House
Copernicus Marg,
New Delhi – 110 001

Dated : 05.12.2017

ORDER

In continuation of Order No. NGT/PB/RG/2017/8472/1173 dated 30th November, 2017, Hon'ble Chairperson has been pleased to direct that Hon'ble Mr. Justice R. S. Rathore, Judicial Member will remain in NGT PB, Delhi till Friday, 8th December, 2017 for the purpose of clearing the pending Judgments

This issue with the approval of the competent authority.


(Registrar General)
National Green Tribunal

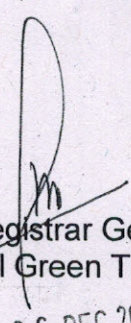
06 DEC 2017

To,

Hon'ble Mr. Raghuvendra S. Rathore, Judicial Member, PB, New Delhi

Copy for information to :

1. Dy. Registrar cum PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PS to Registrar General
4. Registrar, NGT CZB, Bhopal
5. PA to Dy. Registrar
6. Consultant (Judicial-1)
7. Consultant (Admn.)
8. Incharge Protocol Section
9. Incharge G.A. Section
10. Website of NGT
11. Notice Board


(Registrar General)
National Green Tribunal

06 DEC 2017